

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

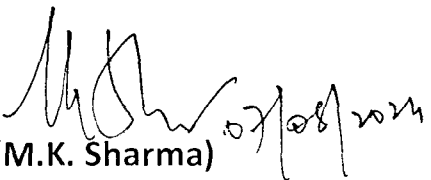
Subject:- Unauthorized absence of Sh. Mohd Aries Parvaiz, Process Server in the Court of Munsiff, Thanamandi.

ORDER

No: 1225 of 2024/Psy

Dated: 07/08/2024

Sh. Mohd Aries Parvaiz, Process Server, presently posted in the Court of Munsiff, Thanamandi is placed under suspension with immediate effect and is attached with the court of Pr. District & Session Judge, Rajouri. Moreover, Pr. District & Sessions Judge, Rajouri, who is already holding the enquiry regarding tempering of attendance record, will also hold the enquiry regarding unauthorized absence of the official.


(M.K. Sharma)

Principal Secretary to
Hon'ble the Chief Justice

No: 1131-38/Psy-249/Misc

Dated:- 07/08/2024

Copy to the: -

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
..... for information.
3. Pr. District & Sessions Judge, Rajouri.
4. Munsiff, Thanamandi.
..... for information and compliance.
5. CPC e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on High Court website.
6. Chief Librarian, High Court Wing Srinagar/Jammu for keeping the record of the same.
7. Sh. Mohd Aries Parvaiz, Process Server for information.
8. Order file.


Principal Secretary to
Hon'ble the Chief Justice